

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 92 of 2012 &  
I.A. No. 397 of 2012**

**Dated : 11<sup>th</sup> July, 2013**

**Punjab State Power Corporation Ltd.**

**... Appellant(s)**

**Versus**

**P.S.E.R.C. & Ors.**

**... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **30.08.2013**.

**COURT MASTER**